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(इ) इस प्रयोजन के लिए बजट में आबंटित राशि को रोक देने के क्या कारण हैं ? ELLE E

7.1 रेल मंत्री (श्री ए०बी०ए० गनी खान चौधरी): (क) से (ङ) बरौनी-कटिहार खंड मीटर ग्रामान के बडे ग्रामान में बदलाव का कार्य बन्द नहीं किया गया है और उपलब्ध संसाधनों के अन्तर्गत यह कार्य किया जा रहा है। इस परि-योजना के लिए बजट में स्राबंटित की गयी राशि स्रास्थगित नहीं की गयी है।

Export of Rice to U.S.S.R.

KUMAR 191. SHRI SANTOSH SAHU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that rice had been exported through the Food Corporation of India to USSR during the last three years; and
- (b) if so, what is the total quantity of rice exported in these years and what are the future plans in this regard?

THE MINISTER OF STATE THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) Yes, Sir. The following quantities of non-basmati rice were exported by the Food Corporation of India to U.S.S.R. during the last three years:-

(In thousand tonnes)

_	Year	Quantity	exported
	1980-81		89.9
	1981-82		284,3
	1982-83		347.4

As at present there is no proposal to export non-Basmati rice to U.S.S.R.

Infringement of Drug and Magic Remedies (Objectionable Advertisement) Act

192. DR. M. M. S. SIDDHU: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to

- (a) whether the drug controlling authorities, both at the Central and State level are screening advertisements of common household remedies in the fields of leprosy and promotion literature:
- (b) if so, in how many cases the infringement of Drug and Remedies (Objectionable Advertisement) Act was detected during the year_s 1981 and 1982; and
- (c) what action was taken in those cases and whether any prosecution was launched, if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY \mathbf{OF} HEALTH AND FAMILY WELFARE (MISS KUMUD-JOSH!): Μ. (a) Screening of advertisements of drugs including those for included in the Schedule to Drugs and Magic Remedies (Objectionable Advertisements) Act done by the State Governments through their Drug Control Authorities.

(b) and (c) Information is being collected and will be laid on Table of the Sabha.

Medical Education Review Committee

- 193. DR. M. M. S. SIDDHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) what were the terms of reference and the personnel of Medical Education Review Committee; and
- (b) whether the Committee submitted its reports, if so, what are its recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAM!LY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) Statements I and II, indicating the terms of references and composition of Medical Education Review Committee are attached